

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.113/(MAH)/2009
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: Unicom Skytech Ltd.

V/s.
M/s. Neelprag Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	AJAY BASUTAR	Advocate for R No. 1103	A Basutkar
2	O. P. Jhunjhunwala	Advocate for Petitioner	O. P. Jhunjhunwala
3	Debashree Mandpe	Advocate Pet.	D Mandpe

ORDER

T.C.P. No. 113/397-398/CLB/MB/MAH/2009

1. The Ld. Counsels from the side of the Petitioner and Respondent are present. The Ld. Counsel of the Petitioner is seeking adjournment. However, on the side of the Respondent Ld. Counsel has informed that an "additional affidavit" has been filed from the side of the Petitioner. Therefore, seeking time to file due reply. Time is granted.
2. Let this matter be listed for hearing on **01.03.2017**.

Dated: 16th January, 2017.

sd/-
M. K. SHRAWAT
Member (Judicial)